

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Wully mo Poul Scyling, Bank of Bahrain & kuwati
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd Bank of Nehran dkelant
UNDER SECTION	Sec 10 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.		Signature
D.V.D.S-Raw Propered.	Advocati	Thorodolphylatha C Theorymoniticum The 40234074		proval

Heard Shri V.K. Sajith and Shri Vinod Vanganti, Learned Counsels for the Petitioner and Shri D.V.A.S. Ravi Prasad, Learned Counsel for the Respondent.

The Learned Counsel for the Petitioner submit he is filing his reply on the question of admission. Post the case for admission / hearing on 20.10.2017

Member (T)

Member (J)